

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1366 OF 2019 IN**  
**DFR NO.3635 OF 2018 &**  
**IA NO. 1423 OF 2018**

**Dated: 16<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Mukesh N Acharya**  
**Versus**

**...Appellant(s)**

**Reliance Infrastructure Limited & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Verma  
Ms. Vibhooti Malhotra  
Ms. Vanshika Gupta  
Ms. Meghna Tandon

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand for R-1

**ORDER**

List the matter on **30.10.2019.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/mkj*